Restrictions on import of defence items

- 381. SHRI M. B. SINGH: Will the Mi-, nister of COMMERCE be pleased to state: j
- (a) whether Government have put any restrictions on the grant of new licences for import of defence items required tor public sector undertakings; and
 - (b) if so, the reasons therefor?

THE MINISTER OF COMMERCE (PROF D. P. CHATTOPADHYAYA): (a) No. Sir.

(b) Does not arise.

PAPERS LAID ON THE TABLE

Notification under the Aircraft Act, 1934 and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SMT.) SAROJINI MAHISHI): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Tourism and Civil Aviation, under section 14-A of the Aircraft Act, 1934:-
- (i) Notification G.S.R. No. 1112, dated the 26th September, 1973, publishing the Aircraft (Sixth Amendment) Rules, 1973.
- (ii) Notification G.S.R. No. 1113, dated the 26th September, 1973, publishing the Aircraft (Fifth Amendment) Rules, 1973.
- (iii) Notification G.S.R. No. 1172, dated the 12th October, 1973, publishing the Aircraft (Seventh Amendment) Rules, 1973.

†Transferred from the 16th November. 1973.

II. Explanatory Notes (in English and Hindi) on the Notifications mentioned at I (i) to (iii) above.

[Placed in Library. See No. LT-5778/73 for (i) to (iii) and II]

I. The Textiles (production by Knitting, Embroidery, Lace making and Printing Machines) control (Amendment) Order, 1973

II. Ministry of Commerce Notification

MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): Sir, on behalf of Shri A. C. George, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Commerce Notification S.O. No. 1185, dated the 2nd April, 1973, publishing the Textiles (Production by Knitting, Embroidery, lace making and Printing Machines) Control (Amendment) Order, 1973, under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in

Library. See No. LT-5617/73]

II. A copy (in English and Hindi) of the Ministry of Commerce Notification S.O. No. 1186, dated the 2nd April, 1973, publishing a corrigendum to Government Notification S.O. No. 3166, dated the 21st July, 1971. [Placed in Library. See No. LT-5617/73]

Ministry of Finance (Department of **Revenue and Insurance) Notifications**

THE DEPUTY MINISTER IN THE MINISTTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance):-

(i) Notifications G.S.R. Nos. 407(E) to 409(E), dated the 1st September,